

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/8304/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kaushik Hazarika,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 27<sup>th</sup> September, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJDH/3183/2023 dtd. 21.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for four days on 26.09.2023, 27.09.2023, 29.09.2023 and 30.09.2023, alongwith station leave permission, from the evening of 22.09.2023, till the morning of 03.10.2023**, has been granted. The next seniormost Judicial Officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-01/2006/8305/A dated** , 27-09-23

Copy to

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**